

ITEM NO.34

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 443/2023

VINEET JINDAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Raj Kishor Choudhary, AOR
Ms. Pratibha Singh, Adv.
Mr. Anupam Bhati, Adv.
Mr. Nakul Chaudhary, Adv.
Mr. Vikram Patralekh, Adv.

For Respondent(s) Mr. Amit Anand Tiwari, AAG
Mr. Sheikh F. Kalia, Adv.
Mr. D. Kumanan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with Writ Petition (C) No. 1001 of 2023.

(KAPIL TANDON)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR